

(a) whether there is great unrest among the masses of Satna in Madhya Pradesh for not having T. V. facilities so far;

(b) whether there is any proposal to connect Satna with T.V. net work in the current financial year; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL) : (a) Representations for extension of TV service to Satna have been received from time to time.

(b) and (c) It is envisaged to set up a low power TV transmitter at Satna during VII Plan period. The completion of this project would depend on year-wise phasing and priorities as may be agreed to by the Planning Commission.

**Supply of gas affected wheat through FPS in Bhopal**

2092. SHRI AZIZ QURESHI : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether it is a fact that rotten wheat exposed to Union Carbide gas is being supplied through fair price shops to the people of Bhopal;

(b) whether it is also a fact that the Food Corporation of India godowns in Bhopal are situated in the same locality where Union Carbide tragedy took place;

(c) whether hundreds of bags of food-grains were lying in open at the time of this tragedy;

(d) whether several complaints of rotten wheat being distributed have been made but no action has been taken; and

(e) whether Government propose to order an enquiry into the matter ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI K.P. SINGH DEO) : (a) No, Sir. No wheat in storage with

Food Corporation of India was damaged due to gas leakage from Union Carbide Plant at Bhopal. Chemical examination of wheat stocks exposed to gas at Bhopal showed it to be free from contamination.

(b) Yes, Sir. Food Corporation of India Cholla Godowns are located adjacent to Union Carbide factory.

(c) On the day of incidence, a quantity of 3,707 tonnes of wheat was stored in CAP (Cover and Plinth) storage duly covered with polythene covers.

(d) No such complaints have been received.

(e) In view of the position given at (a) above, question does not arise.

[Translation]

**Implementation of DPAP in U.P.**

2093. SHRI HARISH RAWAT : Will the Minister of AGRICULTURE be pleased to state :

(a) the names of the development blocks in Uttar Pradesh where Drought Prone Area Programme has been started during the years 1984, 1985 and 1986;

(b) whether in the Development Blocks of Almora and Pithoragarh districts in Uttar Pradesh also some works have been undertaken under the programme;

(c) if so, the details of the works undertaken; and

(d) if not, the reason therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) to (d) During 1983-84 and 1984-85 there was no change in the coverage of DPAP in Uttar Pradesh by way of inclusion of any new block. During 1985-86, however, a total of 31 new blocks in the State was brought under the fold of the programme whereas 7 blocks were excluded from it. The names of new blocks brought within DPAP during 1985-86 are indicated in the statement.

The Annual programmes for Almora district and Pithoragarh district with eight blocks and five blocks respectively which have been covered under DPAP during 1985-86 have been finalised. The outlay approved for Almora district for the present is Rs. 85.79 lakhs, the major sectors of activity being soil and water conservation (Rs. 52.35 lakhs), Forestry (Rs. 14.77 lakhs) and Animal Husbandry (Rs. 8.95 lakhs). Since the total allocation for Almora district is Rs. 96 lakhs, the State Government have been advised

to formulate suitable additional schemes to cover the programme gap.

The outlay approved for Pithoragarh district for the present is Rs. 56.55 lakhs, the major sector of activity being soil and water conservation (Rs. 46.00 lakhs). Since the total allocation for the district is Rs. 60.00 lakhs, the State Government have been requested to formulate suitable additional schemes to cover the programme gap.

#### Statement

Lists of new blocks of Uttar Pradesh included in DPAP during 1985-86.

| Name of District | Name of Blocks   |
|------------------|------------------|
| 1. Allahabad     | 1. Shankargarh   |
| 2. Chamoli       | 1. Joshimath     |
|                  | 2. Narayan Bagar |
|                  | 3. Gairsain      |
|                  | 4. Tharali       |
| 3. Pauri Garhwal | 1. Pauri         |
|                  | 2. Lansdown      |
|                  | 3. Virokhal      |
|                  | 4. Kota          |
|                  | 5. Khirsu        |
|                  | 6. Pabo          |
|                  | 7. Kaljikhali    |
|                  | 8. Thaliasain    |
|                  | 9. Yamkeshwar    |
|                  | 10. Dangu        |
| 4. Tehri Garhwal | 1. Chamba        |
|                  | 2. Deoparyag     |
|                  | 3. Kirtinagar    |
| 5. Almora        | 1. Takula        |
|                  | 2. Lamgadha      |
|                  | 3. Kapkot        |
|                  | 4. Tarikhet      |
|                  | 5. Dwarahat      |
|                  | 6. Bhikiasain    |

6. Pithoragarh

7. Syalde
8. Salt
1. Pithoragarh
2. Gangolihat
3. Champawat
4. Bara kot
5. Lohaghat

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Total : 31

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**Krishi Vigyan Kendras in Pithoragarh and Almora (U.P.)**

2094. SHRI HARISH RAWAT :  
Will the Minister of AGRICULTURE be pleased to state :

(a) whether there is a proposal for opening Krishi Vigyan Kendras during 1985 in Pithoragarh and Almora in Uttar Pradesh;

(b) if so, by what time; and

(c) if not, the reasons for delay in the matter ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) No, Sir.

(b) Question does not arise.

(c) Proposals for establishment of Krishi Vigyan Kendras at Pithoragarh and Almora in Uttar Pradesh have not been received in the Council from any institutions/agencies.

[English]

**Increase in prices of essential commodities**

2095. SHRI RANJIT SINGH GAEKWAD :

SHRI C. D. GAMIT :

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether there has been some increase in the prices of essential commodities during the past 3-4 months; and

(b) if so, the steps taken to arrest the price spiral ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI K. P. SINGH DEO) ;

(a) There has been a mixed trend in the prices of essential commodities during the past four months. The prices of some commodities have moved down, some have gone up while the prices of a few commodities have remained steady.

(b) Government is exercising constant surveillance to keep the prices of essential commodities in check. Every effort is being made to ensure their availability throughout the country. The main thrust of Government's policy is to increase the production of essential commodities, particularly those in short supply. The export of essential commodities is regulated keeping in view our domestic requirements. Some commodities are imported to augment domestic supply. The public distribution system is being expanded and improved. The State Governments are enforcing the Essential Commodities Act and similar legislations.

**Stock of paddy and wheat**

2096. SHRI SOMNATH RATH :  
Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) the stock of paddy and wheat lying stored in Godowas; and